RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA-THIRD SESSION)

(23rd Julyito 29th August, 1985)



LOK SABHA SECRETARIAT NEW DELHI

September, 1985 Bhadra, 1907 (Saka)

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PREFACE

This publication contains a brief resume of work done by Lok Sabha during the Third Session of Eighth Lok Sabha, 1985.

New Delhi;

SUBHASH C. KASHYAP,

September

1985.

Secretary-General.

Bhadra 1907 (Saka).

CORRIGENDA

TO

RESUME OF WORK DONE BY LOK SABHA (EIGHTH LOK SABHA - THIRD SESSION)

. .

Page MNo.	S1 No.	Column	Lin	e For	Read
15	7	4	3	8.1.1985	8.8.1985
17 H	leading(i)			Genearl	General
33	21	3	1	Shri Khurshid Alar Khan	Shri Khurghi Alam Khan
36	21	3	-	Shri Hariar Soren	Shri Harihar Soren
(a) u	gainst Motio) Motions nder rule 19 nd 342		-	2.	2.9
lu P	Agsint Reso- itions (c) rivate Meml		-	.0	3.0

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RESUME OF WORK DONE BY LOK SABHA DURING THE THIRD SESSION OF EIGHTH LOK SABHA- JULY-AUGUST, 1985

1. DURATION OF SESSION

Date of commencement 23 July, 1985

Date of adjournment sine die 29 August, 1985 a

Date of prorogation 30 August, 1985

Number of days of sittings 26

Number of hours of sittings 166 hours and 01 minute.

Z

ent of Children (Amend- 1985. sof Weights and Measu- zement) Bill, 1985. Amendment) Bill, 1965. Appropriation (No. 3) Bill, athways (Amendment) Bill, athways (Amendment) Bill, Ray University Bill, Ray Sable.	29-7-85 29-7-85 30-7-85 1-8-85 5-8-85	: : : \$\frac{4}{8}	2-8-85 9-8-85 12-8-85 17-8-85 (Consideration and p. ssing) 19-8-85 11-8-85 (Consideration and passing) 28-8-85 (Consideration and passing)	en 0 en el el	30 c 22 48 66 65 65 68	6 : : 5 % %	: : : - :	P. væd P. ssed
Bill, 1985, as passed by Rafes Sebba		7-8-85	26-8-8; (Consideration and p-ssing)	ي ع	20	125	:	Passed
The motion for consideration of the Bill was discussed together with the Statand Disruptive Activities (Prevention) Amendment Ordinance, 1985 (No. 4 of 1985)	he bill was	discussed tog Ordinance, 1	consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Terrorist ities (Prevention) Amendment Ordinance, 1985 (No. 4 of 1985).	tory.	Kesolution 1	egrading dis	approva	of the Terrorise

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			*	£	9	7	80		·į
					H			,	;
ē.	13. The Appropriation (No. 5) Bill, 7 1985.	7-8-85		7-4-85 (Consideration	-			Passed	
*	=	9-8-85		and p-ssing) 20-8-25 22-8-85 (Consideration and p-sing	# 25	č.	-	Passed, as amended	
12		12-8-85		16-8-85 19-8-85 (Consideration and passing)	© # ○ #	u)		Pased	
9	16 The Terrorist Affected Areas (Special Courts) Amendment Bill, 1965.	16-8-85		19-f-85 (Consideration and Passing)	o 59			Passed	4
1.1	The Government Savings Laws (Amend- 19-8-85 ment) Bill, 1985.	19-8-85	:	20-8-85 (Consideration and passing)	c T			Passed	
8	18 The Intelligence Organisations (Restriction of Rights) Bill, 1985.	19-8-85	:	20-8-85 (Consideration and passing)	M 07	•		Pzsed	
61	19 The Suprem: Court (Number of Judges) 19-8-85 Amendment Bill, 1985.	19-8-85		22-8-85 (Consideration and passing)	- č.	-		Passed	
8	so The Auroville (Emergency Provisions) Amendment Bill, 1985, as passed by Rajin Sable.		8-8-85	28-8-85 (Consideration and passing)	1 19	•	:	Passed	

-	The Sales Promotion Employees (Con- 22-E-85 ditions of Service) Amendment Bill 1985.					· 	Pending
8	The Judges Protection Bill, 1985.	22-€-₹5	23-{-85 (Consideration and passing)	0 "	01 60	sa.	Passed
8	The Bate Duty (Amendment) Bill, 1985.	22-8-85	23-5-85 (Consideration and passing)	0	98		Passed
a"	The Railway Protection Force (Amend- 22-8-85 ment) Bill, 1985.	22-8-8 ₅	29-8-85 26-8-85 (Consideration and passing)	0 -	60 81		Passed
35	Tae Lighthouse (Amendment) Bill, 1985 43-8-85	43-8-8 5	26-8-85 (Consideration and passing)	٥	Se Se		Passed
Q	s6 The Narcotic Drugs and Psychotropic Substances Bill, 1985.	83-8·5	26-8-85 28-8-85 (Consideration and passing)	•	‡	\$	Passed
78	87 The Lokpal Bill, 1985.	6.6-85	28-8-5 (Motion for reference of the Bill to a Joint Committee)	•	ಕ	9	Motion to reference of the Bill to a Joint Committee with instruc- tions to report by 13 March, 1986 adopted.
8	86 The Inland Waterways Authority of India Bill, 1985.	28-8-8 <u>5</u>	:			S:	Pending
	The Sick Industrial Companies (Special 29-8-85 Provisions) Bill, 1985.	29-8-85				7.	Pending

,						
			H. M.			
			:	м	:	Pending
90. The Dock Workers (Safety, Health and 29-8-65	29-8-65			:		Pending
Welfare) Bull, 1903:	8.5 k	:	:	0	:	
91. The National Airports Authority Bu . 1905.3						

SUMMARY

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4.	Bills pending at the end of the last session	1
2.	Bills Introduced	25
3.	Bills opposed at introduction stage	3
4.	Bills passed by Rajya Sabha and laid on the Table	:
5∙	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Ni
₹6.	Bills returned by Rajya Sabha with amendments and laid on the Table	Ni
7.	Bills passed	24
8.	Fills negatived	Nil
9.	Bills withdrawn	Ni
10.	Bills part-discussed	Ni
11.	Motions for adjournment of debate on Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	1
14.	Bills reported by Select Committee	Ni
4 15.	Bills reported by Joint Committee	Ni
16.	Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Salha.	Ni
47.	Bills pending at the end of the session vide P. ra No. 620 of Lok Sabha Bulletin - Part II. dated 11-0-1085	,

(ii) Private Members' Bills

١

	1	1					
Progress/	6		Pending	Pending	Pendia g	Pending.	Pending
No. of amend-ments carried			:	:	:	:	:
No. of amend- ments tabled	_		:	:	:	:	:
Time taken	9	H, M.		:	:	:	:
Date of discussion in . Lok Sabbag	ĸ		:	:	:	:	:
Date of laying on the Table (in case of Bills passed by Rajya Sabba)	+					:	:
Date of introduction	3		26- 7-1985	26-7-1985	26-7-1985	26-7- 1985	26-7-1985
Title of the bill and Mcmber-in-charge	æ		The Constitution (Amendment) Bill, 1985 (Amendment of article 248 and Swenth Schools) by Shrimati Geeta Multherjee.	The Constitution (Amendment) Bill, 1985 (Instring of new article 326A) by Shrinati Goeta Multherjee.	The Constitution (Amendment) Bill, 1985 (Amendment of orticle 117 and 207) by Shri Mool Chand Daga.	The Representation of the People (Amendment) Bill, 1985 (Omission of section 94) by Shri Mool Chand Dega.	The Protection of Physicians and Surgeons (Givil and Crininal Immunity) Bill, 1985 by Sbri Mool Chand Dags.
SI. No	-		-	84	80	*	S

26-7-1985	
6 The Public and Private Schools (Abali- tion) Bill, 1985 by Prof. S if-ud-Din	•

- The Agricultural Workers (Minimum Wages and Welfare) Bill, 1985 by Shri Satyz gop.: I Mishra ۲.
- The Building and Construction Workers (Conditions of Employment) Bill, 1985 by Shri S. ty gopal Misra.

ස

- The Reserv tion of Posts in Public Sector and Private Sector Services (for Economically Weaker Section of Society) Bill 1985 by Shri Bal s. heb Vibbe Patil. 6
 - The Unorganised L. bour Welf re Fund Bill, 1985 by Shri Bal-s; heb Vikhe Patil. 2 =

26-7-1985

The Small Family (Promotion and Mo-tivation) Bill, 1985 by Shri Balas.het Vibbe Patil.

2

26-7-198

26-7-1965

26-7-1985

- The Political Parties (Financial Assistance) Bill, 1985 by Shri Balas heb Vibbe Patil. The Declaration of Assets and Liabilities by Members of Lok Sabha and Rajvi Sabha Bill, 1985 by Shri R jesh Pilot. 3
 - *

26-7-1985

26-7-1985

The Employees' State Insurance (Amendment) Bill, 1965 (Amenoment of Serion 84, etc.) by Shri Basudeb Acharia. e Constitution (Amendment) Bill, 1985 (Amendment of article E5, etc.) by Shri N Venkata Ratnam. 5

Pending

:

26-7-1985

26-7-1985

26-7-1985

Pending Pending. Pending

:

Pending

Pending

Pending

Register of pend-ing Bills under rule 119 (b)

Pending

:

Pending

1	×	s	•	ĸ	9	,	8	6	
€.	The Paymert of Bonus (Amendment) Bill, 1985 (Amendment of sections 1	26-7-1985			н	:	: 	Pending	٠.
17	The Constitution (Amendment) Bill, 1965 (Amendment of article 79) by Shri N. Venkata Ratnam.	26-7-1985			:	:	:	Pendin g	
₩	The Bradication of Unemployment Bill, 1985 by Shri G.M. Banatwalla.	26-7-1985						Pending	
19	The Constitution (Amendment) Bill, 1985 (Instrum of new article 342A) (1) Shri G.M. Banatwall).	26-7-1965			:		:	Pending	• ,
2	The Marringe Laws (Amendment) Bill, 1985 by Shri Digvijay Sinh.	26-7-1985		:	0—10 minutes taken or introduction of Bills at S. Nos. 1 to 20	:	:	Pending	10
ä	The Code of Criminal Procedure (Amendment) Bill, 1985 (Amendment of actions 125 and 127) by Shri G.M. Bana twalls.	15-3-1985 (Earlier Session)	:	10-5-1985 (Earlier Session) 26-7-1985 9-8-1985 23-8-1985 Further consideration)	7—11 (excluding 0—05 minutes taken during Second Session)	m	:	Discussion on the motion for consideration not concluded. Pending	~ L 7d
g	The Constitution (Amendment) Bill, 1985 (Amendment of evidence of and 179) by Prof. Narain Chand Parashkr.	9-8-1985	1	1			:	Pending	
-	The Constitution (Amendmen;) Bill, 1983, (Institute of new ortels 48 B, etc.) by Shri K. Ramamurthy.	9-8-1985	:	:	:	:	:	l'endin g	

The Constitution (Amendment Bill, 1985 (Amendment of orticle 324, etc.) by Shri K. Ramamurthy.	9-8-1985	:	.:	:	. :	:	Pending
5 The Farmers and Agricultural Workers Benefit Fund Bill, 1985 by Shri K. Ram murthy.	9-8-1985	:	:	:	:	:	Pending
f The Public Offices (Flxviton of Public Holidays and Working Hours) Bill, 1985 by Shri K. Ramamurthy.	9-8-1985	:	:	:	:	:	Pending
7 The Constitution (Amendment) Bill, 1985 (Insertion of 120 Part XA) by Shri Ananda Pathak.	9-8-198 3	:	:	:	:	:	Pending
B The Financing of Elections by the State Bill, 1985 by Prof. P.J. Kurien.	9-8-1985	:	:	:	:	:	Pending
9 The Payment of Unemployment Allowance Bill, 1985 by Prof. P.J. Kurien	9-8-1985	1	1	:	:	:	Pending
o The Transport Parcel Services Workers Welfare Bill, 1985 by Shri Ajoy Biswas.	9-8-1985	:	1	0-05 minutes taken on introduction of Bills at S. Nos. 22 to 30.	:	:	Pending
The Freedom of Information Bill. 1985 by Shri Thampan Thomas.	23-8-198 5	1	ı	:	:	:	Pending
The Constitution (Amendment) Bill, 1985 (Amendment of eride 19, etc.) by Shri G.M. Banatwalla.	23-8-1985	ı	1	:	:	:	Pending
3 The Prasar Bharati (Broadcasting Corporation of India) Bill, 1985 by Prof, Madhu Dandavate.	29-8-1985	:	:	:	:		Pending

6		ğ,	ing		in g	g ui	.	ing.	ei B
		Pending	Pending	Pendin g	Pending	Pending	Pending	Pending	Pending.
∞		:		:	:	:	:		:
7		:	:	:	:	:	:	:	
9	B M	:	:	:	:	:	:	:	nainutes ta ken on introduction of Bills at Si. Nos. 31 to 41.
'n		:	:	:	:	i	:	:	
•		:	:	:	÷		:		
•		23-8-1985	23- 8-198 5	23-8-1985	2 3 -8-1985	23-8-1985	23-8-1985	29- 8-198 5	23-8-1985
•	/-	The Constitution (Amendment) Bill, 29-8-1985 1985 (Amendment of critics 311) by Prof. Madhu Dandavate.	The Constitution (Amendment) Bill, 1985 (Insertion of new scribe 15A) by Shri Thampan Thomas.	The agricultural Workers (Payment of 23-8-1985) Pension, Fixation of Minimum Wages, Compulsory Insurance and Other Aménities) Bill, 1985 by Shri B.V. Dez.i.	tionals Living Abroad tion in Parliament and latures) Bill, 1985 by Peach.	The Ceiling on Marringe Expenses Bill, 1985 by Shri B.V. Dez.i.	The Computsory Population Control (Small Family Promotion and Motivation) Bill, 1985 by Shri B.V. Dez.l.	The Regulation and Control of Trehuis 29-8-1985 c-1 Servicing Units Bill, 1985 by	The Family Restriction Incentives Bill, 1985 by Shrinarti Jayanti P.: tn' ik

SUMMARY

ſ.	Bills pending at	the end	of the	he last	SCENIC	n					•	00
2.	Bills introduced	•	•	•	•			•				40
3.	Bills discussed		•	•	•	•	•		•			ŧ
4.	Bills withdrawn	•		•	•	•						NII
5.	Bills negatived		•	•	•	•						NII
6.	Part'-discussed		•	•	•		•		•		•	
7.	Bills pending at Part-II, dated	the en	d of 85		rssion •					f Bul	letin	100

^{*}Includes Bill at S. No 13 of the statement which has since been removed from the Register of pending Bills under rule 113 (b).

3. CALLING ATTENTION STATEMENTS

S I. No.	Brief subject	Name of Member who called atten-	Name of Minister	Time taken
		tion	Date of statement	
1	Ω	3	4	5
1	Situation arising out of the recent armed clashes on Assam-Nagaland border between the Nagaland Police resulting in heavy loss of life and property and the action taken by the Government in regard thereto.		Shri S.B. Chavan 23-7-1985	[1 14
•2	Reported training in arms, explosives etc. given to Indian terrorists in a mercenary school in Alabams in United States of America and the action taken by the Government in the matter.			
3	Recent fall in the prices of	- . -	Shri Buta Singh	1 54
	agricultural produce and the steps taken by the Govern- ment to ensure remunerative prices to the agriculturists for their agricultural produce including raw jute, tobacco, paddy, coconut, wheat etc.	Singh Malik	26-7-1985	
4	Reported recognition being given to the socalied Khalistan		Shri Khurshid Alam Khan	0 17
	Government-in-exile by the Government of Ecuador and the stops taken by the Government in regard thereto.		5-8-1985	
3 5	Situation arising out of the reported atrocities on the members of the Scheduled Castes and Scheduled Tribes in Uttar Pradesh, Andhra Pradesh, Bihar, Madhya Pradesh and some other parts of the country resulting in several deaths and injuries to many persons and the action taken by the Government in regard thereto.		•••	

^{*}As dicided in the House on 24-8-1995 Calling Attention was converted into a discussion which was taken up on the same day at 16-00 hrs.

[@]At decided in the House on 6-8-1935 Cilling Attention was convoted into a discussion which was taken up on 13-8-1985.

1	2	3	4		5
				H.	M.
6.	Reported increase in the smuggling of heroin and	Shri Mool Chand Daga	Shri Janardhan Poojari	1	18
	other narcotic drugs in the country and its civil effects on our society, particularly the younger generation and the action taken by the Government in the matter.		7-8-1985		
7.	Situation arising out of Pak- istan's attempt to develop nuclear bomb and supply	Shri S.M. Bhattam	Shri Khurshid Alam Khan	0	54
	to them of Krypton electro- nic triggers by the United States of America and the action taken by the Govern- ment in regard thereto.		8-1-1985		
8.	Reported alarming increase in population in the country	Shri Sri Hari Rao	Smt. Mohsina Kidwai	ı	15
	and the steps taken by the Government to curb its growth.		9 -8- 1985		
9	Reported missing for a long time of two privately owned	Shri Ram Swarup Ram	Shri Z.R. Ansari	2	56
	Indian Cargo Ships in the Bay of Bengal with number of crewmen aboard and the action taken by the Govern- ment in regard thereto.		12-8-1985		
10.	Reported destruction of forests and pollution of air, water	Shrimati Krishna Sahi	Shri Vir Sen	1	32
	and atomsphere and steps taken by the Government to protect and maintain the ecological balance in the country.		1 4- 8-1985		
•11.	mentation of recommenda-		Shri P.V. Narasimha Rao	0	40
	tions of high level Committee on problems of ex-servicemen and steps taken by Govern- ment to expedite the matter.		19-8-1985		
12.	quantity of spare parts of	Shri Ram Bahadur Singh	Shri P.V. Narasimha Rao	0	27
	defence equipments in Jeha- nabad city of Bihar and action taken by the Gov- vernment in regard thereto.		a0-8-1985		

^{*}Relevant annexures containing recommendations of the Committee and action taken thereon were laid on the Table.

4. DIVISIONS

Number of Divisions held 3

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time to	ken
(i	i) Genearl Budge	ot.	н	м
Supplementary Demands for grants in respect of the Budget (General) for 1985-86.	30-7-85	5-8-85 6-8-85 7-8-85	8	07
(ii) Budget	in respect of 8	tate of Punjab		
Budget (Punjub) for 1985-86.	19-3-85 (Second Session)	24-7-85 Discussion 25-7-85 and voti 26-7-85 on Dem 29-7-85 for Gran	ing iands	05

6. LEAVE OF ABSENCE

81. No.	Name of Members		Period for which leave granted	Date when leave granted
1.	Shri Jamilur Rehman.		15-1-85 to 30-1-85 =]	······································
2.	Shri B.N. Reddy		15-1-85 to 30-1-85 =	
3.	Shri Saleem I Shervani		13-3-85 to 31-3-85 =	
4.	Chowdhry Girdhari Lal	•	13-3-85 to 2-4-65 = 21 days & 8-4-85 to 15-5-85=38 days 21+38= 59 days**	
5.	Shri Motilal Singh		8-4-85 to 30-4-85 =	0 0
6.	Shri H.N. Nanje Gowda		10-4-85 to 5-5-85 = }	23-8-1985.
7.	Shri Chandra Pratap Narain Singh		13-3-85 to 2-4-85 = 21 days & 8-4-85 to 7-5-85=30 days total=51 days.	
8.	Shri Bharat Kumar Odedra		23-7-85 to 14-8-85 =	
9.	Smt. Madhuri Singh ,		26-7-85 to 23-8-85 = 29 days	
10.	Shri Chandra Mohan Singh Negi		23-7-85 to 23-8-85 = 32 days.	

[•] Leave period of 16 days condoned as the Member had expired on 2nd July, 1985.

^{**}Leave period of 59 days condoned as the Member had expired on 16th May. 1985.

7. MOTIONS

(i) Meclons under rule 191

S. S.	Brief Subject	Motion under rule	Name of member who Dates moved	Date(s) of Time taken discussion	Name of member who Date(s) of Time taken Ministry/Department concerned Remerks moved	ed Remerks
<u> </u>	32nd and 33rd Reports of the Union Public Service Com- mission laid on the Table of the House on 2-9-1983 and	161	Shri K. P. Singh Deo 28-3-85 29-3-85 (Sreand Session)	H.M. 85 4.49 and (m)	Personnel and Trainning, Administrative Refroms and Public Grievances and Pension.	- Adopted
	2-5-1984 respectively.		• •	*29-7-85 (Excluding *30-7-85 43minntes	n D	Adopted
ä	34th Report of the Union Public Service Commission, laid on the Table of the House on 8-5-1985.	161	Shri K. P. Singh Deo *29	*29-7-85 taken during *30-7-85 recond session)	1	
	Discussed together.			٠		
		£	(ii) Motion under Rule 388 For Suspension of Rule	r Suspension of	Rule	
		Brirf Subject	ubject	Member who moved	moved Date on which Time motion moved taken	ne Remarks
	Suspension of the first provision to Rule 74 of the Rules of Procedure; nd Conduct of Business in Lok Sabha in its application to the motion for reference of the Bill to provide for the appointment of a Lokpel to inquire into allegations of corruption; gainst Union Ministers and for matters connected therewith to a foint Committee of the Houses.	in its ide for thou gainst	ok Sabla in its application to the motion Bill to provide for the application to the motion Bill to provide for the appointment of a Lokpel to a forruption: gainst Union Ministers and for matters and for matters and committee of the Houses.	duct Shri Asoke Kumz r tion Sen to	28-8-85 o	M 04 Adopted

8. OATH OR AFFIRMATION

Date of taking Oath/ Affirmation	23-7-85	
Language in which Oath/ Affirmation was made	Hindi	
Oath/Affirmation	Oath	
Constituency	Mandi Himachal Fradesh	
Name of Member	Shri Suich Ram	

9. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date on which reference made		me ken
			H.	М	ί.
1	Shri Somchandbhai Manuhbhai Solank (Member, Fifth Lok Sabha)	ci 22-5-1985			
2	Shri P.S. Khaparde (Member, Provisional Parliament)	. 29-5-1985			
3	Chowdhry Pratap Singh Daulta (Member, Second Lok Sabha)	. 30-5-1985			
4	Haji Lutfal Haque (Member, Fifth Lok Sabha)	7-6-1985			
5	Shri Khagendranath Dasgupta . (Member, Sixth Lok Sabha)	. 15-6-1985			
6	Prof. Yashwant Rai . (Member, Provisional Parliament)	. 16-6-1985			
7	Shri Gangacharan Dixit	. 18-6-1985	23-7-1985	0	10
	Shri Laxmi Das (Member, Third Lok Satha)	. 20-6-1985 			
9	*Shri Mohar Singh Rathore	. 22-6-1985			
10	Shri Vinodbhai Sheth. (Member, Sixth Lok Sabha)	. 24-6-1985			
11	•Shri Jamilur Rahman	. 2-7-1985			
12	Shri Sonjibhai Rupjibhai Delrar . (Member, Fourth Lok Sabha)	2-7-1985			
13	Smt. Savitri Nigam (Member, Third Lok Sabha)	48-7- 1985	29-7-1985	0	02
14	•Shri Lalit Maken .	. 31-7-1985	31-7-1985	0	25
15	Shri Jadunath Kisku . (Member, Seventh Lok Sabha)	. 19-7-1985			
16	Shri Banarsi Das (Member, Seventh Lok Sabaa)	9-8-1985	5-8-1985	o	04
17	Sant Harchand Singh Longowal . (President, Shiromani Akali Dal)	. 20-8-1985	21-8-1985	0	97

^{*}Sittig Members.

10. PAPERS LAID ON THE TABLE

(i) By Government (ii) By Private Members		•	•	•	•		596 Nil	
	11.	PET	ITIOI	N				
Presented by Membe	r;		•			•	1	

E.MATTERS	
PRIVILEG	
12	

	Decision of the House	9		The Speaker informed the House that the Relitor of the newspaper in his reply had expressed deep regret for the inadvertent and unintentional lapse. The House agreed that the apology tendered by the Belitor of the newspaper be accepted and the matter might be treated as closed.	The Deputy Speaker informed the House that a visitor who threw some papers on the floor of the House and shouted from the Visitors' Callery at about 12 noon, had been taken into custody immediately by the Watch and Ward Officer. The visitor had made a streament and expressed regret for his action. He had also begged pardon for the same. On a motion moved by the Minister of Parliamentary Affairs, the House resolved that the visitor had countring of the House. The House further resolved that in view of the unqualified regret expressed by him, he be let off with a stern warning on the rising of the House on that day.
	Time taken		н м	0.0	0.08
	Date on which matter brought before the House	4		24-7-1985	30-7-1985
	Name of the Member who raised the matter	3		Prof. K.K. Tew.ri 24-7-1985	
	Brief Subject	CI		Question of privilege egainst the Indian Express for misreporting the proceedings of the House dated 9 May, 1985.	Throwing of some papers on the floor of the House and shouting from the Wisitors' Gellary.
1	%	-		-	cq.

340		24
F F	treated as closed. The Speaker gave his ruling withholding his consent to the raising of the question of privilege. He, however, observed that it would have been more appropriate if the relevant announcements were first made in the House, particularly because these	tau maintain implications. He added that in any case earliest opportunity of informing the House should have been taken in regard to these mattern. The Speaker gave his ruling withholding his consent to the raising of the Question of privilege.
5 H. M.	0.02	0.03
1-8-1985	16-8-1985	16-8-1985
9 Prof. Madhu Dandavate	Prof. Madhu Dandavate	Prof. Madhu Dar davate
Question of privilege against the Minister of Food and Civil Supplies for allegedly attributing motives to members in the House on 29 July, 1985, while answering supplementaries to S. Q. No. 85 re. 'rise in sugar price'.	Question of privilege for allegedly maling policy announcement by the Minister of Finance and Commerce outside the House on 10 August, 1985, regurding steps to boost exports.	Question of privilege regarding the landumement made by the Prime addressing the Assam agreement while addressing the nation on 15 August, 1985, and about text of the memorandum of settlement on Assam published in the newgapers, before the House was informed about it.

13. QUESTIONS

(i) Starred		
Number of Questions put down in Question Lists for Oral Answers .		•47
Number of Questions or ally answered		150
(ii) Unstarred		
Number of Questions for which Written Answers were I. id including thos down for Oral Answers but not reached for Oral Answers.	c put	**5306
(iii) Short Notice		
Number of Questions put down in Short Notice Question Lists		1
Number of Short Notice Questions orally answered		1

^{*}Includes 12 St rred Questions postponed/deleted/transferred from one Ministry to another.

^{**}Includes 92 Unstarred Questions deleted/transferred from one Ministry to a nother.

(iv) Half-An-Hour Discussions Arising Out of Answers to Questions

S Ž	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time Taken H. M.	Taker M.
-	I Rise in Sug.r price	Shri Mool Chand Daga	5-8-85	Food and Civil Supplies	-	9
04	2 Increase in sick industrial units	. Shri Priya Ranjan Das Munsi.	12-8-85	Industry and Company Affairs	-	03
₩	3 Recommendations of Expert committee on Tyre Industry .	. Prof. P.J. Kurien	14-8-85	Industry and Company Affairs	-	8
4	4 Price of Colour T.V. Sets	. Dr. Chinta Mohan	16-3-85	Department of Electronics	c	4
40	5 Sub-standard drugs manufactured in Government factories . Dr. G.S. Rajhans	Dr. G.S. Rıjhans	20-8-85	Chemicals and Fertilizers	0	ŝ

14. RESOLUTIONS

(i) Resolution

Remarks	Adopted		Remar in	Adopted
Ministry (Department concerned	l		Ministry/Depart- ment concerned	External Affairs
Time taken	H. M. o o5		Time taken	H 0
Date of moving and discussion	29-8-85	lation	Date of moving and discussion	19-8-85
Name of Member who moved	Placed before the House by the 29-8-85 Speaker	(H) Government Resolution	Name of Member who moved	Shri Khurshid Alam Khan
Subject	Resolution to commemorate the 40th Anniversary of United Nations.		Subject	Inhumane policy of apartheid of the racist regime of South Africa.

1			(iii) Statutory Recelutions	dutiese			
z ž	Subject	Article/Section of Constitution/Act	Member who moved	ed Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
•	1. Disapproval of the Terrorist and disrup- lifive Activities (Prevention) Amend- ment Ordinance, 1985 (Ordinance No. 4, of 1985)	Article 123	Shri C. Janga Reddy 7-8-85	dy 7-8-85	H W 8	Home Affaira	Negatived
•	Approval of notification of Ministry of Home Affairs No. SO 595(E), dated 8-8-55 published in Gazette of India, Extraordinary, dated 8-8-85 declaring Uranium Industry as an essential service.	Section 2(2) of Essential Services Maintenance Act, 1981 (40 of 1981)	Shri Shivraj Patil	19-8-85	0 05	Science and Technology (Department of Atomic Energy)	Adopted
	Discussed together with the motion for	or consideration of the	Terrorist and Disrup	tive Activities (1	Prevention)	with the motion for consideration of the Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1985.	
I			(IV) Frivate Members' Resolutions	Resolutions			
z ž	Subject	Name o	of member who	Date(s) of moving and discussion	Time	Ministry/Department Remarks	Remarks
-	Relief to farmers affected by drought	Sp. i.rdS	Shri Jarak Raj Gupta 17-5-85 (Second Session) 2-8-1985)	H M 2 29 (excluding 45 minutes	Agriculture and Rural Development	With- dra wn
or }	Development of hill areas.	Shri	Shri Harish Rawat 2	2- 8 -1985 16-8-1985	Session)	Planning	Discussion not con- chuded

			20	:			
Remarks	•		:	:	:		:
Ministry/Department concerned	7		External Affairs	Agriculture and Rural Development	Supply and Textiles	Finance	Home Affairs
2 5	မ	×	*	S	61	46	8 8
Time talen		Ħ	a	ĸ	7	*	
Date(s) of discustion	•		24-7-85 29-7-85	25-7-85	30-7-85 1-8-85 8-8-85	1-8-85 2-8-85	13-8-85 14-8-85
Name of member who raised the discussion	•		Shri Shanti Dhariwal 24-7-85 29-7-85	Prof. K.V. Thomas 25-7-85	Prof. Madhu	Prof Madhu Dandavate	Shri Amar Roypra- dhan
Under	•		193	193	193	193	193
Subject	o		Reported training in arms, explosives etc. given to Indian terrorists in a mercenary school in Alabama in United States of America and the action taken by the Government in the matter.	Natural calemities in various parts of the country.	New Textile Policy announced by the Government on 6-6-85	Steep rise in prices and the urgent steps needed to check inflation.	Situation arising out of the reported atrocities on the members of the Scheduled Castes and Scheduled Tribes in Uttar Pradesh, Andhra Fradesh, Bibar, Madhya Pradesh and some other parts of the country resulting in several deaths and injuries to many persons and the action taken by the Govern-
5 &	.	\cdot		•	e	•	ιn •

DAs decided by the House, Calling Attention converted into discussion under rule 195.

∞	'	
7	External Affairs	4 17 Finance
9	17	71
	OI.	4
2	19-8-85	22-8-85 23-8-85
•	93 Shri Pratap Bhanu 19-8-85 Sharma	193 Smt. Geeta Mukherjee 22-8-85
•	193	193
ea .	S Racial riots in South Africa affecting the people of Indian origin.	Statement made by the Minister of Finance in the House on 83-7-85 regarding Report of the National Institute of Public Finance and Policy on "Aspects of Black Economy in India".
-	9	7

16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcement/References-

81. No.	Subject	By whom	Date
•1•	Reference to the tragic crash of Air India Jumbo Jet 'Kanish- ka' on 23rd June, 1985.	Speaker	23-7-1985
2.	Adjournment of the House till 2 P.M. on that day to enable Members to participate in the funeral of Shri Lalit Maken, a sitting Member of Lok Sabha.	Speaker	1-8-1985
3.	Reference to the 40th Anniversary of bombing of Hiroshima and homage to the victims of the first atomic bomb explosion	Speaker 1	6-8-1985
4.	Reference to the 'Quit India' movement launched on 9 Augus 1942 and homage to the martyrs who laid down their lives in the freedom struggle and respect to countless others who participated and sufferred imprisonment and privations during the freedom movement.	st, Speaker	9-8-19 85

^{*}Made alongwith obituary References.

17. STATEMENTS

(i) Suo motu Statements made/laid by Ministers under Rule 978

81 . No.		Name of Minister	Date	Time T	a ken
1	2	3	4	5	
				H,	M·
ī	Regarding (i) collision of 198 UP Amritsar— Bilaspur Chhatisgarh Express with Down Tuglakabad goods train at-Raja-Ki-Mandi station of Central Railway on the 19th June, 1985, and (ii) collision of a private bus with a goods train at a manued level crossing gate between Dr. Radhakrishnan Nagar and Morwani stations of Western Railway on the 16th June, 1985.	Shri Bansi Lal	23-7-1985	o	o ⁵
2.	Crash of Air India Jumbo jet 8 "Kanishka" on 23rd June, 1985.	Shri Ashok Gehlot	23-7-1985	0	04
•3		Shri Vishwanath Pratap Singh	29-7-1985	o	og
4	Regarding PM's recent visits abroad. Si	hri Rajiv Gandhi	23-7-1985	0	13
**5	Statement about Punjab Si	hri Rajiv Gandhi	24- 7-1985	0	01
6	Government business for the week commencing the 29th July, 1985.	hri H. K.L. Bhagat	26-7-1985	0	04
7	Anti-reservation agitation and co- mmunal incidents in Gujarat.	ihri S.B. Chavan	29-7-1985	0	o g
@ 8	Flood situation in the country Sh	hri B. Shankaranand	30-7-1985	0	04
3@ 9	Stock Option Scheme for Employees S	hri Janardhan Poojari	1-8-1985	0	O S
10	Extension of time for completion of Sn the Inquiry and submission of re- port by the Kudal Commission of Inquiry on Gandhi Peace Foun- dation and other Organisations.	nt. Ram 'Dulari Sinha	1-8-1985	0	03

Also laid on the Table the Summary of the Report.

[.] Also laid on the Table the Memorandum of Settlement.

[@]Also laid on the Table Report regarding flood situation and flood damager in the country

[@]Also laid on the Table Guidelines of the Scheme.

1	2	3	4	5	
				H.	M.
1.1	Tragic death of Shri Lalit Maken, M.P.	Shri S.B. Chavan	1-8-1985	0	o 6
12.	Government business for the weak commencing the 5th August, 1985.	Shri H.K.L. Bhagat	2-8-1985	0	16
19	Regarding correcting the reply given on 20th March, 1984 to Starred Question No. 327 by Shri A. K. Roy regarding machinery purchased by C.I.L. for coal companies.	Shri Vasant Sathe	2-8- 1985	0	01
14	Significant oil strike in the Cauvery Basin in Tamil Nadu.	Shri Nawal Kishore Sharma	6-8-1985	0	02
15	Regarding correcting the reply given on 27th March, 1985 to Starred Question No. 216 by Shri Vilas Mutternwar regarding persons murdered during Lok Sabha and Assembly elections.	Shri S.B. Chavan	7-8-1985	0	02
16	Situation in Uganda.	Shri Khurshid Alam Khan	8-8-1985	0	05
17	Government business for the week commencing the 12th August, 1985.	Shri Ghulam Nabi Asad	9-8-1985	0	06
%18	Assam Agreement	Shri S.B. Chavan	16-8-1985	0	07
19	Government Business for the week commencing the 19th August, 1985.	Shri Ghulam Nabi Azad	18-8-1985	0	19
% % °	to Convertible Cumulative Preference shares:	Shri Janardhan Poo- jari	9-8-1985	0	01
21	Apartheid in South Africa.	Shri Khurshid Alas Khan	19-8-1985	o	02
22	Withdrawal of amount from the Contingency Fund of India for setting up of Rail Coach Factory, Kapurthala (Punjab).	Shri Madhav Rao Scindia	20-8-1985	0	01
23	Significant oil strike in Rajgarh structure of Upper Assam.	Shri Nawal Kishore Sharma	20-8- 1985	0	02
24	Constitution of a Commission in terms of paragraph 7.2 of the Memorandum of Settlement dated the 24th July, 1985 on Punjab Issues.		82-8-1 9 85	0	02

[%]Also laid on the T ble the Memorandum of Settlement. % %Also laid on the Table the Guidelines for the Scheme.

1	Ω	3	4	•	5
,				H.	м.
2 5	Assassination of Sant Harchand Singh Longowal, President Shir- omani Akali Dal and a shooting incident at Jullundur on 20-8- 1985.	8mt. R: m Dul: ri Sinha	22-8-1985	o	04
26	Setting up of the Commission of In- quiry into the incider ts relating to clashes on Assam-Nagaland Border in June, 1985.	Smt. R: m Dulari Sinha	22-8-1985	0	02
27	Government Business for the remaining part of the Session.	Shri H.K.L. Bh: g: t	23-8-1585	o	18-
28	Elections in Punjab	Shri Rajiv Gandhi	2 3- 8-1985	0	o g ·
£2 9	Review of Fiscal Levies on Textiles.	Shri Vishwana (h Pratap Singh	28-8-1985	n	05
9 0	Launching of a new programme viz. "Approved Programme for Production and Supply of Low Priced Blends."	Shri Chandra Shekhar Singh	28-8-1985	0	04
3 1	Special Rebate on Sale of Handloom Cloth.	Shri Chandra Shekhar Sirgh.	29-8-1985	o	02
	Also laid on the Table the relevant n	otifications.			
		Under Rule 377 Ners raised			
Sl. No.	Subject	Name of member who raised the matter	Date	Time ?	la ken
1	2	3	4		5
1	Need for giving high priority to build houses in the rural areas during the Seventh Plan.	Prof. Nirmala Kumari Shaktwat	}	H.	M.
2	Need to take effective steps to re- move unemployment in Delhi.	Shri Jai Prakash Agarwal	! !		
3	Closed jute units in West Bengal — need to take immediate seeps for revival of the industry.	Shri Priya Ranjan Das Munshi		0 . .	
4	Need to expedite the proposed T.V Centre at Singrauli, Madhya Pradesh.	. Shri Ram Pyare Panika	23-7-19	65 0	192
5	Need to take urgent steps for imp roving infrastructural facilities to promote tourism at Konark Puri etc. in Orissa.	o Mohanty			

5 H. M. Need to give the status of Regional Shri K.N. Pradhan Office to Centre, Bhopal. Meteorological Need to take measures to protect Dr. G. Vijaya Rama and safeguard innocent people Rao belonging to minority communi-ty in Gujarat. Unsafe living in the coal mines areas Shri Basu Deb Coalfields - need of Raniganj Acharia to take remedial measures for subsidence, gas fire etc. Need to fulfil the reservation quota for Scheduled Castes and Sche-Shri Ram Pyare Suman duled Tribes on prirority basis. Need for continuance of existing Dr. G.S. Raihans Doordarshan Insat-IB transmitter station at Muzaffarpur and immediate erection of proposed T.V. tower at Darbhanga in Bihar. Need to take effective measures to root Shri Mool Chand out corruption from the country. Daga Need to provide Central assistance Shri Chintamani to the people affected by severe Panigrahi drought in Kalahandi district of Origa. Need to provide financial assistance Prof P.J. Kurien 24-7-1985 to farmers affected by devastating, flood in Idukki district of Kerala. Need to set up T.V. Relay/Trans-Shri Chintamani mission Centres in Balasore and Jena Baripada districts of Orisea during the current financial year. Need to direct the Reserve Bank of Smt. Geeta Mukherjee India to remit the old debets of cooperative Banks to benefit the small and marginal farmers of West Bengal. Need to set up a steel plant at Vijay- Dr. V. Venkatesh nagar in Karnataka. Need to amend the law in view of Shri Lalit Maken the judgement of the Supreme Court upholding the Government's right to dismiss an employee in public interest without holding any enquiry. 18. Need for the Archaeological Survey Shri G.S. Basavaraju of India to take over temples of seathetic value and develop places of tourist interest in Devarayandurga and Kaidala near Tumkur in Karnataka.

1	Q	3	4		5
19.	Need to modernise the Fertilizers and Chemicals Travaneore Ltd. unit at Udyog Mandal in Kerala to meet the growing demand of fertilizers.	Shri V.S. Vijayaraghavan		H.	M.
9 0	Need to review India's defence pre- paredness in view of the apprehen- sion of Pakistan becoming a nuclear power.				
Q I	Need to set up a T.V. Centre at Keonjhergarh, Orissa.	Shri Hariar Soren			
83	Need to stop the proposed auctioning of Modern Rice Mills by the Food Corporation of India.	Dr. A Kalanidhi	\$25-7-1985		0 10
43	Need to construct two lane bridge on National Highway No. 9 at Ma- niyeru river near Kesara Village in Krishna district.	Shri V. Sobhanadree- swara Rao			
44	Drought and famine conditions in Uttar Pradesh—need to provide immediate adequate financial assistance to the State Govern- ment.	Shri Harish Rawat			
4 5	Need to render adequate financial assistance to the State Govern- ment of Madhya Pradesh to provide relief to the drought affected people.	Shri Pratapsinh Baghel			
2 6	Non-availability of adequate quanti- ties of food-stuffs in F.C.I. depots in Madhya Pradesh and need to allow the State Civil Su- pplies Corporation to take up distribution of food-stuffs and sugar.	Shri K.N. Pradhan			
2 7	Need to provide assistance to State Government of Himschal Pradesh to meet the situation caused by drought, fire etc.	Shri K.D. Sultanpuri	29-7-1985		ი ივ
4 8	Need to examine the feasibility of drilling two in-well bores in exis- ting wells to overcome the short- age of water for irrigation in Andhra Pradesh.	Shri K. Ramachandra Reddy			
4 9	Need to direct Agricultural Research Wing to devise ways to save paddy crops from floods by deve- loping seedlings which can withstand floods.	Dr. K.G. Ad yodi			

1	2	3	4	!	5
3 0	Need to set up a T.V. Relay Centre in Yavatmal District of Mahara- shtra.	Shri Uttamrao Patil		H.	M.
31	Levy of consignment tax—need to bring a Bill in the current session of Parliament.				
32	Need to set up a T.V. Centre at Basti in Uttar Pradesh.	Dr. Chandra Shekhar Tripathi			
33	Need to declare Trivandrum Ac- rodrome as an International Air- port.	Shri T. Basheer			
34	Need to change the timings of tra- ins running between Tumkur and Bangalore due to Introduc- tion of five day week.	Shri G. S. Basavaraju			
35	Need to improve telephone ser- vices in Bihar and Provide au- tomatic exchanges at Begusarai and Barauni.	Prof. Chandra Bhanu Devi			
9 6	Need to introduce legislation Pro- viding ownership rights to ten- nants by duly compensating the landlords.	Shri Murli Deora	30-7-1985	0	14
37	Drought and unemployment con- dition in Kolar district of Karnataka need to set up electro- nic industries there to provide relief to the people.				
3 8	Need to impose total ban on the export of human skeletons.	Shri Vijay Kumar Yada v			
3 9	Need to set up a Regional Office of the State Bank of India at Calicut.	Shri Mullappally Ramachandran			
40	Need to set up a T.V. transmitter to Hasan in Karnataka and to telecast Programmes in Kannada sie INSAT network.	Smt. Basavarajeswari			
4 ¹	Need to give financial assistance under Rural Development Pro- gramme to the shepherds who lost their sheep in floods in Andhra Pradesh.	Shri C. Janga Reddy			
42	Need to lift ban imposed on re- cruitment in Posts and Telegraphs and other Govern- ment offices for operational purposes.	Prof. Narain Chand Parashar	`1-8-1985	0	о8
43	Need to to ke-over Asholm Paper Mills in Darbhanga District, Bihar.	Shri Ram Bhagat Paswan			

1	2	3	4	5	
44	Need to sanction a special project for drinking water, based on the sub-soil water on Sahabi river to provide drinking water to Alwar town and some other	Shri Ram Singh Yadav		H.	М.
45	areas of Rajasthan. Need to provide adequate financial assistance during Seventh Plan for providing drinking water and irrigation facilities in Barmer and Jalore Districts of Rajasthan.	Shri Virdhi Chander Jain			
4 6	Need to take necessary steps to save Rajasthan particularly Kota from the dangers of envi- ronmental pollution.	Prof. (Mrs.) Nirmala Kumari Shaktawat			
47	Need to take up renovation of Inter-State Orissa Coast Canal in the Seventh Plan period or priority basis.	Shri Chintamani Jena			
45	Need to take steps or opening of J & K Rayon Factory at Kanpur.	Shri Madan Pandey			
49	Need to rename Port Blair as 'Savarkar Dham' as a tribute to Shri Savarkar.	Dr. Chandra Shekhar Tripathi			••
50	Need to aset up Grape Reseasch Centre at Hyderabad and also to establish wine Industry there during the Seventh Plan.	Shri V. Sobanadreeswara Rao	5-8-1985	0	Io:
51	Need to redivert Assam Mail and to run A.T. Mail, Valsali Express and Haldibarl Express via Siliguri Junction in the larger interest of people of North Bengal.	Shri Ananda Pathak			
59	Theft of postal articles and regis- tered letters in Ajmer—need to take necessary steps to check malpractices.	Shri Shanti Dhariwal			
53	Need to ensure supply of good quality coal to small scale indus- tries located in Aligarh, by the Railways.	Smt. Usha Rani Tomar			
54	Nerd to lay a new railway line along Indira Canal.	Shri Birbal			
55	Need for effective steps to save Mungher and Begusarai in Bihar from the fury of floods every year.	Smt. Krishna Sahi			

1	Ω	3	4	5
56	Need to take necessary measures to promote tourism in Jammu and Kashmir.			Н. М.
57	Need to take effective steps to ban manufacturing and testing of all nuclear weapons to achieve complete disarmament in the world.	Shri K. Ramamurthy		
5 8	Need for early completion of the new railway line from Mankhurda to Belapur and to provide sufficient funds therefo.	Gholap	≻ 6-8-198 <u>5</u>	0 15
59	Need to take steps to boost the export of Madhubani paintings to U.S.A., Canada, France etc. and also to promote export of other handicrafts of Mithila region.	Dr. G.S. Rajhans		
6 0	Need for regular checking of lamp posts and underground cables to detect broken live wires and prevent electrocution.	Smt. Kishori Sinha		
61	Need for central intervention in implementation of the Telugu-Ganga Water Project so as to provide Water for irrigation in Rayalseema area of Andhra Pradesh.	Shri K. Ramachandra Reddy		
62	Need to set up a "Mandi" and to make adequate arrangements for export of mangoes from Malina- bad Tehsil of Unnao District in Uttar Pradesh.	Shri Jagannath Prasad		
63	Need to revise the norms to compen sate states like Kerala for losses suffered due to natural calami- ties.	- Dr. K.G. Adiyodi		
64	Need to provide central assistance to the tune of Rs. 1000 crores to the Government of Maharashtra for development of Bombay city during Seventh Plan period.	Prof. Ramakrishna More	7-8-1985	0 14
65	Need to get 10 TMC of Cauvery Water released for Tamil Nadu from Karnataka to save the standing crops in Tanjore and also to resolve pending Cauvery Water dispute.			
66	Need to accord sanction to expedite the construction of bye-pass outside Amravati and Badnera towns.	Smt. Usha Choudhary		

1	Q	3	4		5 ¹
67	Need to set up Rayan yarn or Steel Industry at Garh Charoli in Maharashtra.		\ .	H.	М.
68	Need to provide adequate funds and technical assistance to Kerala State for setting up a network of industries based on rubber, car- damom, pepper, cocor ut etc.				
6 9	Need to provide funds to the State Government of Rajasthan to vi- gorously implement self-employ- ment programme for educated unemployed youth.	Shri Ram Singh Yadav			
7 0	Need to provide alternative site for rehabilitation of Adivasis of Bastar District.	Shri Mankuram Sodi			
71	Need to immediately send a team of doctors with anti-TB medicines to Tonk in Rajasthan to cope with the situation caused by spread of T.B. there.	Shri Banwari Lal Beirwa			
72	Need to set up a sports complex at Cannanore in Kerala.		8-8-1985	0	15
73	Need to provide financial assis- tance and provide drip irriga- tion facilities and bore-wells to the farmers of Karnataka to save coconut and arecanut crops.	Shri G.S. Basavaraju			
74	Need to reduce recently enhanced air fare between Agartala and Calcutta and to develop infra- structural facilities like telecom- munications, railway link and industries for development of the State.	Shri Ajoy Biswas			
75	Need for a Central scheme to save the flood affected people of Dis- trict Madhubani, Bihar on a permanent basis.	Shri Abdul Hannan Ansari			
76	Need to solve the problems f2 ced by workers employed in Bata Shoe Factory at Faridabad.	Shri Narayan Choubey			
77	Need to start a Vayudoot Service from Hyderabad to Bellary and Raichur.	Smt. Basavarajeswari			
78	Need to make necessary amend- ments in the Freedom Fighters' Pension Rules for the benefit of ex-servicemen of Indian National Army and Indian Independence Le. gue.	Shri Zainul Basher			

1 0 3 5 H. M. Shri Chintamani Need to provide Central assistance to drought affected farmers of Jena Balasore and Mayurbhanj districts of Orissa. Need to take steps for completion of proposed bye-pass for the National Highway in Quilon Town in Kerala during the Shri S. Krishna Kumar Seventh Plan. Need to develop Vir Surendra Sai Shri Sriballav 81 Medical College, Burla, Orissa Panigrahi into a Central Institute of Medical Learning and Treatment. Shri Gopala Need to provide a high power transmitter at Kakinada in 12-8-1985 Krishna Thota 0 15 Andhra Pradesh. Need to entrust the publication of Shri Saifuddin Netaji Subhash Chander Bose's Chowdhary 83 unpublished speeches to the Indian Council of Historical Research. Need to release Central assistance Dr. V. Venkatesh for the drought affected areas of Karnataka on an emergency basis. Need to take steps to accelerate the pace of work on the upper Shri Balasaheb Vikhe Patil Prawra Project at Ahmednagar, Maharashtra. Need to take permanent preventive Dr. G.S. Raihans measures to save North Bihar from the fury of floods every year. Need to set up proposed University Shri T. Basheer for Fisheries in Kerala during the Seventh Plan period. Need to rehabilitate the people of Shri C.P. Thakur Danapur and Nacta Diara areas of Patna District affected by erosion caused by the river Ganga on a piece of land belong-ing to the N.E. Railway. Slump in the jute market-need to Shri Indrajit Gupta 89 instruct Jute Corporation of India to buy adequate quantity of jute to build buffer stocks to safeguard the interests of jute growers. Need to set up some industrial units Shri Vilas Muttern-F 90 in Vidarbha for overall development of the area.

1	2	3	4	5
		1		H. M.
91	Need to take steps to check the pollution of underground water as well as Ganges water in Bilhaur Tehsil, Kanpur.	Shri Jagdish Awasthi	1 3-8-8 5	0 14
92	Need to make arrangement to carry drinking water from Trichy to Dindigul by trains.	Shri K.R. Natarajan	•	
93	Need to fix minimum price of cot- tos at Rs. 600/- per quintal and stop the proposed import of cotton.	Shri C. Janga Reddy		
94	Need to take immediate steps for protecting the "Great Indian Bustard" specially the "Sorsan" Bustard sanctuary.	Shri Jujhar Singh		
95	Need to declare seven State roads of Madhya Pradesh as National Highways as recommended by the National Transport Policy Committee.	Kum. Pushpa Devi		
96	Need to differentiate the colours of Dye Ammonia Phosphate and Super-phosphate Crystals.			
97	Need to give adequate priority to mental health and education during the Seventh Plan.	Smt. Kishori Sinha		
98	Need to set up T.V. Relay Station at Nalgonda.	Shri M. Raghuma Reddy.	14-8-1985	0 13
99	Need to construct railway bridges at Chittoni and Dighaghat and also to start another train bet- ween Seevan station in Bihar and Delhi.	Shri Kali Prasad Pandey		
100	Need to provide Central assistance to Madhya Pradesh Government for constructing a pucca bridge over Chambal river in District Morena.	Jatav		
101	Need to take steps to place suffi- cient order for wagons in West Bengal.	Shri Priya Ranjan Das Munsi	,	
102	Need to give status of Central University to Allahabad University and other old universities in the country.			
103	Need to take steps to protect mountains and forest areas of Mirsapur District of Uttar Pra- desh from deforestation.	Shri Umakant Mishra		

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104	Need to provide Central assistance to the tune of Rs. 100 crores to Himachal Pradesh Government during 1985 for construction of pucca roads and bridges.	Shri K.D. Sultan- puri		H.	М.
105	Need to sanction schemes for pro- viding water facilities in Rejas- than, particularly in Barmer, Jaiselmer and Jodhpur, during Seventh Plan.	Shri Virdhi Chander Jain			
106	Need to adopt permanent measures to eradicate f. mine in chronic drought prone areas.	Shri K. Ramachandra Reddy			
107	Need to withdraw notification and the Bill seeking to withdraw the exemption of exise duty on hand made detergent products in the interest of promoting the growth of small scale industries.	Shri Ajit Kumar Saha	19-8-1985	0	12
108	Need to extend the same benefits to the Educational and Vocational Guidance Counsellors working in various Government schools in Delhi as are provided to all other categories of teachers employed in Government Schools.	Shri K.J. Abbasi			
109	Need to provide more incentives to protection staff employed in Archaeological Survey of India to stop pilferage of archaeological relics.	Shri Digvijay Sinh			
110	Need to provide financial assistance of Rs. 50 lakhs by the Central Flood Control Board to save Mandla city of Madhya Pradesh from the fury of floods every year.	Shri M.L. Jhikram			
111	Need to examine the possibility of setting up of a spinning and weaving factory and taking over of tobacco trade to improve the economic conditions of people of Etah and Farrakhabad districts of Uttar Pradesh.	Shri Mohd, Mahfooz- Ali Khan			
11 2	Need to show live telecast of world famous Car Festival held at Puri every year.	Smt. Jayanti Patnaik	20-8-1985	0	13
rig	Need to extend "Lead Bank Scheme" to Community Develop- ment Block level for the effective implementation of anti-poverty and self employment program- mes in the country.	Chand Parashar			

1 3 5 H. M. 114 Need to provide financial amistance Kum. Pushpa Devi for construction of hostels for Scheduled Castes and Scheduled Tribes male students. Need to grant permission to the Cochin Shipyard to place orders Shri V.S. Vijayaraghavan for steel etc. for building oil tankers. 116 Need to restore the Kengeri-Shri V.S. Krishna Bangalore passenger train. Lyer Need to provide Central amistance Shri Shanti to Rajasthan for completion of second phase of World Bank **Dha**riwal sponsored scheme for irrigation and agricultural development in Kota and Boondi. Need to take measures to ensure Shri Kamal Nath speedy trial of cases pending in Supreme Court/High Courts. Need to amend the Bonus Act Shri S. Krishna urgently to raise the upper salary Kumar limit for the benefit of workers. Need for immediate reduction in Shri Tariq Anwar the running time and improvement and upkeep of Katihar-Danapur Express train. Need for Central assistance to Shri C.P. Thakur improve drinking water facilities and other civic amenities in Patna. Need to take steps to make Agra Shri Nihal Singh a more attractive tourist centre. Need to impress upon the Andhra Shri Sharad Dighe 22-8-1985 123 0 19 Pradesh Government to honour the award given by the Tribunal on Krishna river basin water distribution. Need to take measures to stop cow Shri Mool Chand Daga daughter. Need to establish a branch of Shri V. U.G.C. at Hyderabad with ade-Sobhanadreeswara* quate allocation of funds and Rao delegation of powers. Shri P. Kolen-126 Need to continue the control of Central Government over the management of the Cauvery Sugars in Pettavaithalai, Tiruchi daivelu Distt. Tamil Nadu.

137 Need to send a Central medical Shri Jitendra Prasad

team to Shahjahanpur, Uttar Pradesh to prevent the spread of diseases like Malaria, Cholera

etc.

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138	Need to set up a paper mill or fertilizer factory at Maharaj Ganj in North Bihar to improve the economic conditions of the peo- ple.	Shri Krishna Pratap Singh		
139	Need to construct a bridge on "Aik Nallah" near village Arnia, Tehsil Bishnah, Jammu, J. & K.	Shri Janak Raj Gupta		
140	Need to speed up the work of widening National Highway No. 43 which passes over Eastern Ghat mountains in Orissa.	Shri K. Pradhani		
141	Need to take some permanent measures to save the farmers of Bhadrak constituency of Balasore District, Orissa from the fury of recurring floods.	Shri Ananta Prasad Sethi	28-8-1985	0 11
142	Need to formulate a plan for periodical dredging of stream of Hooghly river flowing into the Bay of Bengal through Sunderbans area to ensure smooth flow of water.	Shri Sanat Kumar Mandal		
143	Need to make arrangements to provide power for 24 hours to Aligarh from Narora Atomic Power Project which is under construction.	Smt. Usha Rani Tomar		
144	Need to set up an industry in Public Sector in Warrangal Dis- trict, Andhra Pradesn to provide employment to its people.	Shri C. Janga Reddy		
145	Need to set up an electronics in- dustry in Patna to improve eco- nomic condition of the people.	Shri C.P. Thakur		
146	Need to take preventive steps to check pollution caused by defore- station in Mirzapur district.	Shri Ram Pyare Panika		
147	Need to intervene and save the workers from exploitation by a multi-national company viz., M/s. Prooke Bond India Limited by enforcing the provision of the Wage Board at Ghatkesar.	Dr. G. Vijaya Rama Rao j	28-8-1985	о 18
148	Need to construct the road connec- ting Ramnagar and Chenani Tehsils in Jammu and Kashmir with other parts of the country.	Shri G.L. Dogra		
149	Need to operate Vayudoot service to Kargil in Ladakh region im- mediately.	Shri P. Namgyal		